

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. NO.1304/96

New Delhi, this the 2nd day of July, 1996

(3)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri H.R. Batra,
s/o late Shri R.L. Batra,
r/o A-83, Brotherhood Apartment,
H-Block, Vikaspuri,
New Delhi.

... Applicant

By Advocates: Shri C.B. Pillai along with
Shri Surinder Singh

vs.

1. Union of India,
through
The Defence Secretary,
South Block,
DHQ, P.O.,
New Delhi.
2. The Engineer-in-Chief,
Army Head Quarters,
DHQ, P.O.,
New Delhi.

... Respondents

By Advocate: Shri V.S.R. Krishnan

ORDER (ORAL)

Shri V.S.R. Krishnan, learned counsel for the respondents has produced order dated 25.6.96 (taken on record) by which the applicant has been posted to Pathankot. The learned counsel submits that this order has been passed after cancelling the earlier order and after considering his appeal to the authorities. It has been clarified that Pathankot is one of the choice stations given by the applicant.

2. In the above circumstances, this application has become infructuous. It is accordingly dismissed as infructuous.

/rk/

Lakshmi Swaminathan
(SMT. LAKSHMI SWAMINATHAN)
MEMBER (J)